

THE HIGH COURT OF MEGHALAYA
SHILLONG

ORDER

Dated, Shillong 22nd September, 2025

No.HCM.II/85/2016/Estt/Pt/29 : With the approval of the Hon'ble the Chief Justice (Acting), the following persons are hereby appointed as Law Clerk-cum-Legal Research Assistant, in the fixed honorarium of ₹ 22,500/- per month for a period of 2 (two) years with effect the date of joining their duties subject to furnishing of police verification report and medical fitness certificate from the competent authority:-

1. Smti. Keren Kezia Wanshong
2. Smti. Phidaiamon Sylliang
3. Smti. Batesi Tariang

The above persons are to join their duties within 14 (fourteen) days of receipt of this order. Before taking over assignment, the Law Clerk shall submit the undertaking before the undersigned in the format prescribed in Schedule IV of the Scheme.

By Order,

REGISTRAR GENERAL

Memo.No.HCM.II/85/2016/Estt/Pt/29-A

Dated, 22nd September, 2025

Copy to :-

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
5. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.

7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
8. The Medical Superintendent, Civil Hospital Shillong, East Khasi Hills District, Meghalaya for information and necessary action.
9. The Superintendent of Police, East Khasi Hills District, Meghalaya for information and necessary action.
10. The Treasury Officer (South), Shillong for information and necessary action.
11. The Deputy Registrar (Accounts), High Court of Meghalaya, Shillong for information.
12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
13. Smti. Keren Kezia Wanshong, Rynjah, Lapalang Road, Opp. BSNL Qtr., Society Colony Rynjah-793006 for information and necessary action.
14. Smti. Phidaiamon Sylliang, Shalom Building, Lower Lachumiere, Hopkinson Road, Behind Gold's Gym, Shillong – 793001 for information and necessary action.
15. Smti. Batesi Tariang, Nongthymmai village via Pynursla, Wahkdait village, Pynursla-793110 for information and necessary action.
16. Office File.

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22/10/15


REGISTRAR GENERAL